

D.No.4469 /2020-Comp.

Dated: 28.05.2020

Principal District Court,

Salem.

OFFICIAL MEMORANDUM

Sub:	e-Courts – E-Filing of cases in Salem District on e-filing portal – commence on and from 29.05.2020 – Instructions – Issued – Regarding.
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It is notified that the facility of e-filing cases (initially Bail Applications only) in Salem District on e-filing portal (<https://efiling.ecourts.gov.in/tn/>) developed by the Hon'ble e-Committee, Supreme Court of India will commence on and from 29.05.2020.

Before e-filing, the Advocate or Party-in-person shall be required to create user account on the e-filing portal (<https://efiling.ecourts.gov.in/tn/>).

The account creation process shall be verified by One Time Password (OTP) which will be sent to the Mobile Number and email address of the concerned Advocate/ Party-in-person. In case of Non-Availability of Advocate Record while registering, The advocate shall required to send the details of advocate in the format enclosed herewith to districtcourt.slm@gmail.com

A detailed guidelines and tutorial video prepared by the Hon'ble Madras High Court for the e-Filing process and the detailed user manual prepared by the Hon'ble e-Committee, Supreme Court of India along with the steps required to be taken as per the practice prevailing in Madras High Court is available on the web site of Madras High Court (<https://www.hcmadras.tn.nic.in>).

Advocate/ Party-in-person in case of difficulty can also contact the following persons between 10.30 a.m to 3.00 p.m on all working days.

Thiru.S.Periyasamy, System Analyst - 9543211199

Thiru.S.Matheswaran, Assistant programmer - 9944264100

Advocate/ Party-in-person are requested to avail the E-filing facility, using their own equipment.

(Sd/-)S.Kumaraguru,
Principal District Judge,
Salem.

To

01) The President, Bar Association, Salem, Attur, Sankari, Mettur, Omalur, Vazhapadi and Edapaddi

02) All the Judicial Officers in Salem District.

Encl:

Registration Form for Advocate details.

Mobile-Email Details Collection Form for Advocates

(Please use Capital Letters only)

Court Complex:			
District:			
Advocate Name			
	SURNAME	FIRST NAME	MIDDLE NAME
Sex	Male / Female		
Date of Birth			
	DD	MM	YYYY
Bar Council Registration Number			
Residential Address			
Office Address			
District			
Email			
Mobile No.		Phone Office	
Phone Residence		Fax No. (If, available)	

Date:

Signature of Advocate